

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 26
TO BE ANSWERED ON DECEMBER 11, 2018

NEW URBAN AGENDA

No. 26 SHRI R. PARTHIPAN :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether India is participating in "The New Urban Agenda" of the United Nations and if so, the details thereof;
- (b) whether the international agreement will act as a roadmap for more sustainable urban development through the use of data networks for better urban planning and development;
- (c) If so the details thereof;
- (d) whether the Government is expecting any international financial and technical assistance under the said agreement; and
- (e) If so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)to(c): The United Nations Conference on Housing and Sustainable Urban Development (Habitat III) adopted the New Urban Agenda on 20 October 2016 in Quito, Ecuador. India is

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participating in the New Urban Agenda with a focus on inclusive, sustainable and adequate housing for a better urban planning and financing sustainable urbanization and integrated human settlements.

The Agenda provides a roadmap and lays out standards and principles for the planning, construction, development, management, and improvement of urban areas.

(d)&(e): No Madam
